## Institute, Gwalior and Pharmacy Council of bdla. New Delhi alongwith related papers.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): Sir, I lay on the Table a copy each (in English and Hindi) of the following pliers:—

- (i) (a) Annual Report and Accounts of the Regional Cancer Centre, Thiruvananthapuram, for the year 1996-97, together with the Auditors' Rqxirt on the Accounts.
  - (b) Review by Government on the wofldng of the above Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-1461/98]

- (ii) (a) Annual Report *anA* Accounts of the Cancer Hospital and Research Institute, Gwaliof, for the year 1996-97, togiether with the Auditors' Report on the Accotints.
  - (b) Review by Government on the woiidng of the above Institute.
  - (c) Statement giving reasons for the dday in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-1462/98]

- (iii) (a) Annual Report and Accounts of the Pharmacy Council of India, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

## [Placed in Library. See No. LT-1460/98] Notifications of the Ministry of Environment and Forests

पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री बाबूलाल मरांडी) : महोदय, मैं पर्यावरण (सरंक्षण) अधिनियम, 1986 की धारा 26 के अधीन, पर्यावरण और वन मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं :-

(i) ताप विद्युत संयंत्रों में कम भरम वाले कोयले के उपयोग के संबंध में पर्यावरण (संरक्षण) संशोधन नियम, 1997 को प्रकाशित करने वाली सा0का0नि0 560 (3), दिनांक 19 सितम्बर, 1997.

(ii) ताप विद्युत संयंत्रों में कम भरम वाले कोयले के उपयोग के संबंध में पर्यावरण (संरक्षण) संशोधन नियम, क1998 को प्रकाशित करने वाली सा0का0नि0 378 (अ), दिनांक 3 जुलाई, 1998.

[पुस्तकालय में रखी गई । देखिए सं० एल० टी० — 1448/98]

- I. Report and Accoai<sup>^</sup> (1996-97) of the National Bank for Agricultaire «ad Rvral Development, Mambal and related papers.
- II. Notification of the Ministry of Finance.
- III. Report (1997-98) of the Securities and Exchange Board of India, Mumbai and related papers.
- IV. Notification of the Allahabad Bank.
- V. Review (1996-97) of the Regional Rural Baidcs.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE INTHE MINISTRY OF FINANCE (SHRI R. JAN ARTHANAM): I lay on the Table—

- I (1) A copy each (in English and Hindi) of the following papers, under subsection (S) of section 48 of the National Banic for Agriculture and Rural Development Act, 198r:—
  - (i) Annual Report and Accounts of the National Bank for Agriculture and Rural Development, Mumbai for the year 1996-97, together with the Auditors' Report on the Accounts.
  - (ii) Review by Government on the Woilcing of the above Bank.
  - (iii) Statistical Statements of Annual Report of Nationsd Bank for Agriculture and Rural Development, Mumbai, for the year 1996-97.